

Annexure 1														
Name of the corporate debtor:Gran Electronics Private Limited; Date of commencement of Liquidation:12th February, 2021; List of Stakeholders as on date: 31st August, 2026;														
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sr. No.	Name of creditor	Details of claim received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	IFCI Limited	19.03.2021	2,32,74,06,332.59	2,32,74,06,332.59	Secured	2,32,74,06,332.59	Nil	No	85.21	NIL	NIL	NIL	NIL	Nil